

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.252
TO BE ANSWERED ON 1st DECEMBER, 2015

DEEP SEA FISHING POLICY

252. SHRI ANTO ANTONY:

Will the Minister of AGRICULTURE & FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken a decision to implement Dr. Meena Kumari Commission Report on Comprehensive Review of the Deep Sea Fishing Policy and guidelines;
- (b) if so, the details thereof;
- (c) whether the Union Government has consulted the State Governments before implementing the report;
- (d) if so, the details thereof;
- (e) whether the Government has noticed large-scale agitation from traditional fishermen against the implementation of the report; and
- (f) if so, the steps taken by the Government to safeguard the interests of the traditional fishermen?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(DR.SANJEEV KUMAR BALYAN)

- (a) No, Madam.
- (b) Does not arise.
- (c) & (d) A meeting with the State Governments / Union Territories Administration was held on 18.3.2015 to discuss the matter pertaining to marine fisheries, wherein the Report submitted by the said Expert Committee was also discussed.
- (e) & (f) The Government has taken into consideration the representations of stakeholders including traditional fishermen on the said report. A new Committee has been constituted under the Chairpersonship of Director General, Indian Council of Agricultural Research (ICAR) to suggest draft National Policy on Marine Fisheries. As per its 'Terms of Reference', the Committee is required to consult the stakeholders and prepare a draft National Marine Fisheries Policy for the over-all development of marine fisheries in India alongwith a roadmap for its implementation.
